

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2942
TO BE ANSWERED ON DECEMBER 05, 2019**

HOMELESS PEOPLE IN DELHI

NO. 2942. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the number of homeless people in Delhi;**
- (b) the measures taken to rehabilitate the homeless from public spaces like foot path, underneath flyovers and public places;**
- (c) whether the Government have any specific plans to impart skill and training to such people and relocate them and gainfully employ them under various schemes; and**
- (d) whether there is any scheme to educate such children who due to lack of permanent place of residence are unable to go to schools and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a): A survey of homeless in Delhi was conducted by the Delhi Urban Shelter Improvement Board (DUSIB) in 2014 with the help of concerned District Magistrates. According to the survey the number of homeless people was 16760.**
- (b) to (d): It is the primary responsibility of Governments of the States/ Union Territories to provide shelter for the urban homeless.**

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However, in order to complement and supplement their efforts, Ministry of Housing & Urban Affairs is administering Shelter for Urban Homeless (SUH) under Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. The State level Project Sanctioning Committee (PSC) is competent to approve proposals for establishment of shelters.

The shelters under DAY-NULM area space for convergence and provision of entitlements of social security, including admission of the children of the homeless to government schools, skill training under DAY-NULM and Prime Minister's Kaushal Vikas Yojana. The Shelter Management Agency(SMA), Shelter Management Committee and Executive Committee would be responsible to ensure the availability of these entitlements and benefits to the homeless.

As reported by NCT of Delhi, there are 193 shelters functional. Motor driving skill training to 100 homeless persons is being imparted by DUSIB through Corporate Social Responsibility scheme and SMAs engaged by DUSIB do also assist the children for their admission in nearby schools.
